

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 238 of 2014

Dated: 29th February, 2016

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

**Chhattisgarh State Power Generation Co. Ltd. Appellant(s)
Versus
Chhattisgarh State Electricity Regulatory Commission ... Respondent(s)**

Counsel for the Appellant(s) : Ms Suparna Srivastava, Adv. along
with Mr. Subhash Sharma, EE

Counsel for the Respondent(s) : Mr. Anand K. Ganesan and
Mrs. Swapna Seshadri for R.1

ORDER

Mrs Swapna Seshadri learned counsel for the respondent, Commission, has been heard and she has completed her arguments. Mrs. Suparna Srivastava for the appellant has been heard in rejoinder submissions. Arguments concluded.

Judgment Reserved.

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

sh/kt